

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.1152/2016
CA NO.

CORAM:



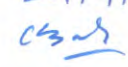
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY : Avenir Finvest & Leasing

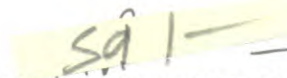
SECTION OF THE COMPANIES ACT: 391-394

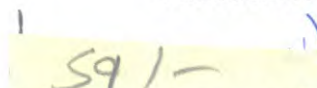
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ashish Aggarwal	Adv.	for petitioner	
2-	DR. RAMESH KUMAR	AOL	DL, DELHI	 24/4/17
3.	C.BALOONI	Company Prosecutor	For R.D(NR)	

ORDER

Rejoinder to the Regional Director has been filed and a copy thereof has been furnished to Mr. C. Balooni, Company Prosecutor and is granted time to place on record the RBI circular defining the NBFC which is required to be registered with the RBI.

List on 03.5.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

24.4.2017
Surjit